

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI


T.C.P No. 922/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES: International Quality Steel LLC
V/s
India Steel Works Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
12	Utsav Salunke	Advocate for Petitioner	

ORDER

TCP No.922/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 6.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)